



2023:KER:57381

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 26TH DAY OF SEPTEMBER 2023 / 4TH ASWINA, 1945

CRL.MC NO. 4975 OF 2023

PETITIONER/S:

AKHILA NANDAKUMAR, AGED 32 YEARS
CHIEF REPORTER, ASIANET NEWS,
ETTUVETTIL HOUSE, POOLANY, MELOOR POST,
THRISSUR DISTRICT.KERALA., PIN - 680311
BY ADVS.
T.ASAFALI
LALIZA.T.Y.
V.V.NANDAGOPAL NAMBIAR

RESPONDENT/S:

- 1 STATE OF KERALA REP. BY PUBLIC PROSECUTOR
HIGH COURT OF KERALA, ERNAKULAM,
KOCHI, PIN - 682031
- 2 STATION HOUSE OFFICER,
ERNAKULAM CENTRAL POLICE STATION,
ERNAKULAM, PIN - 682031
- 3 P.M.ARSHO
PAZHUKKATHARA VEETTIL, POST THACHAMBRA,
ALAKKAD DISTRICT, KERALA, PIN - 678593

OTHER PRESENT:

NIMA JACOB

THIS CRIMINAL MISC. CASE HAVING COME UP FOR ADMISSION
ON 26.09.2023, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:



P.V.KUNHIKRISHNAN, J.

Crl.M.C No. 4975 of 2023

Dated this the 26th day of September, 2023

ORDER

The learned Public Prosecutor submitted that the petitioner is already removed from the array of accused in Crime No.1745 of 2023 of Ernakulam Central Police Station, Ernakulam. In the light of the above submission, this Crl.M.C is closed.

sd/-

**P.V.KUNHIKRISHNAN
JUDGE**

das



APPENDIX OF CRL.MC 4975/2023

PETITIONER ANNEXURES

- Annexure A-1 CERTIFIED COPY OF THE COMPLAINT DATED NIL GIVEN BY THE 3RD RESPONDENT TO THE ADDITIONAL DIRECTOR GENERALAL OF POLICE, LAW AND ORDER.
- Annexure A-2 CERTIFIED COPY OF FIR NO.1745/2023 OF ERNAKULAM CENTRAL POLICE STATION
- Annexure A-3 TRUE COPY OF THE MALAYALA MANORAMA DAILY DT.7-6-2023 CONTAINING THE ALLEGED TWO INCIDENTS IN THE CASE.
- Annexure A4 TRUE COPY OF MANGALAM DAILY DT.7TH JUNE 2023 CONTAINING THE NEWS REPORTS OF TWO ALLEGED INCIDENTS IN THE CASE
- Annexure A5 TRUE COPY OF VEEKSHANAM DAILY DT.7TH JUNE 2023 CONTAINING THE NEWS REPORTS OF THE TWO ALLEGED INCIDENTS IN THE CASE.
- Annexure A6 TRUE COPY OF MATHRUBHUMI DAILY DT.7TH JUNE 2023 CONTAINING THE NEWS REPORT OF THE ALLEGED EXAMINATION FRAUD IN THE CASE.
- Annexure A7 FULL VERBATIM OF THE NEWS REPORT TELECASTED BY THE PETITIONER IN CONNECTION WITH NEWS REPORT REGARDING THE TWO ALLEGED INCIDENTS IN INVOLVED IN THE CASE.